

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/513(KB)2018
IA(I.B.C)/1999(KB)2023, IA(I.B.C)/1030(KB)2024,
IA(I.B.C)/1879(KB)2023, IA(I.B.C)/1460(KB)2022,
IA(I.B.C)/1461(KB)2022, IA(I.B.C)/1249(KB)2022,
IA(I.B.C)/1250(KB)2022, IA(I.B.C)/107(KB)2022,
IA(I.B.C)/908(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	UCO BANK VS BRG IRON AND STEEL COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Sanjib Das, Adv.] For the Applicant IA/1249/2022, IA/1250/2022
Ms. Mahuya Ghosh, Adv.] IA 1460/2022, IA/1461/2022
Ms. Sunita Kabi, Adv.] IA/1999/2023

Mr. Avik Chaudhuri, Adv.] For the Liquidator
Ms. Shruti Majumdar, Adv.]

Mr. Y. Bhargavan, Adv.] For the CD HNG Industries Thozhilalar Nala Sangam
Mr. Shiv Ratan Kakrania, Adv.] in IVNP(IBC)/16/2024
Mr. Karanjeet Sharma, Adv.]
Ms. Shreya Goenka, Adv.]

Ms. Sonal Alag, Adv.] For the Respondent in IA 908/2021
Mr. Ritoban Sarkar, Adv.]
Ms. Madhuja Barman, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy
(Court Officer)**